

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 13<sup>th</sup> day of January, 2020

**MISC. APPLICATION NO. 2332 OF 2014  
IN  
Original Application No. 3 30/00751/2014**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

Amir Chand .....Applicant.

**VERSUS**

Union of India and others .....Respondents

Advocates for the Applicants : Shri Mukesh Kumar

Advocate for the Respondents : Shri Shailesh Singh

**ORDER**

1. List revised. None present for the applicant. Shri L.S Kushwaha proxy counsel for Shri Shailesh Singh counsel for the respondents is present.

2. From perusal of file, it is evident that on the last listed dates i.e., 08.03.2019, 15.04.2019, 11.09.2019 and 11.11.2019, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, Misc. Application is dismissed in default and for non-prosecution. Consequently, O.A. is dismissed. No costs.

(RAKESH SAGAR JAIN)  
MEMBER-J

Manish/-